

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 41**

**CP (IB) No. 269/Chd/J&K/2022**

**Under Section 95, IBC 2016**

**In the matter of:-**

Jammu & Kashmir Bank Ltd

....Petitioner

Vs,

Naveen Singh Sambyal

...Respondent

As Hon'ble Members of NCLT, Chandigarh Bench are holding Benches of Jaipur and Allahabad after lunch, the matter could not be taken up, hence adjourned to 30.01.2023.

-sd-  
Court Officer

November 21, 2022  
SM